

1	2	3	4	5
Exploratory drilling	1047.83	1173.15	912.99	1365.00
Total	1262.49	1392.77	1216.56	1756.00
OIL				
Survey	24.33	27.68	38.65	50.09
Exploratory drilling	118.14	128.85	146.47	247.73
Total	142.47	156.53	185.12	297.82

(c) to (e) Analysis of inflow of information generated from surveys and exploratory drilling is an ongoing process. It helps in discovering hydrocarbon bearing new structures and developing the oil and gas fields.

Based on such analysis, acquisition of geo-scientific data and drilling of wells are planned every year as a part of ongoing process of exploration.

Racket in Kidney Theft

1042. SHRI A.C. JOS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government are aware that the Kidney -theft racket flourishing all over the country; and

(b) if so, the preventive steps taken by the Government to punish the culprits ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) It is not a fact that Kidney theft racket is flourishing all over the country, except a few incidents as reported in News Papers.

(b) Transplantation of Human Organs Act has been passed by the Parliament, which has come into force with effect from 5.2.95. It provides for the regulation of removal storage and transplantation of Human Organs, for therapeutic purposes and for the prevention of commercial dealing in Human Organs, and for matters connected therewith or incidental thereto. The Act provides for stringent punishment for a term which may extend upto five years with fine upto ten thousand rupees. If a registered Medical practitioner is convicted, his name can be removed from the Register of the State Medical Council, for a period of two years for the first offence, and permanently for a subsequent offence. Some of the States like Bihar, U.P. etc.

Child Labourers in the Tea Gardens

1043. SHRI NRIPEN GOSWAMI : Will the Minister of LABOUR be pleased to state :

(a) whether a large number of child labourers are engaged in the tea gardens of Assam;

(b) if so, the details thereof; and

(c) the steps being taken to check child labour in such gardens ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No, Sir.

(b) and (c) Does not arise in view of (a) above.

Indira Gandhi Health Institute, Shillong (Meghalaya)

1044. SHRI P.R. KYNDIAH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Indira Gandhi Health Institute, Shillong (Meghalaya) was supposed to be partly operational by December, 1997 after purchase of necessary equipments and its installation;

(b) if so, the details of its progress thereof;

(c) whether a Committee was set up to work out a detailed project report;

(d) if so, the details thereof;

(e) whether any report has been submitted by the said committee; and

(f) if so, the action taken by the Government on the recommendations of the Committee ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) Efforts are being made to make the Interim Facilities operational by taking steps for installation of medical equipment and appointment of medical personnel.

The selection of some essential equipment and their suppliers has been completed by the Institute, after following the due tendering and procurement procedures, and the proposals have received the recommendations of the Standing Finance Committee. The Institute's proposals for obtaining approval of the President, Governing Council, has been received by the Ministry in April, 1998.

The Government sanctioned 108 posts in Group A, B, C & D. In response to the advertisement for filling up the posts again 11 vacancies in Group 'A' posts, not a single